

High Court of Karnataka,  
Bengaluru,  
Dated: 03<sup>rd</sup> September 2020

**NOTIFICATION NO. HCKB – 89 / 2020**

In modification of earlier Notification No. HCKB – 78/2020, dated 30<sup>th</sup> July 2020, the sittings of the Hon'ble Judges in the Court Halls of Kalaburagi Bench from Monday the 7<sup>th</sup> September 2020 are arranged as mentioned below:

<b>Sl. No.</b>	<b>Name of the Hon'ble Judge</b>	<b>Court Hall No.</b>
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr.Justice Krishna S.Dixit	2
3	Hon'ble Mr.Justice Nataraj Rangaswamy	3
4	Hon'ble Mr.Justice Hanchate Sanjeevkumar	4
5	Hon'ble Mr.Justice P.N.Desai	5
6	Hon'ble Mr.Justice P.Krishna Bhat	6

**By Order of Hon'ble The Chief Justice,**

**Date: 03.09.2020**

**Sd/-  
Registrar (Judicial)**

**HIGH COURT OF KARNATAKA KALABURAGI BENCH  
ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES  
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS  
WITH EFFECT FROM MONDAY THE 7<sup>TH</sup> SEPTEMBER 2020**

**Priority will be given to old cases**

**PART A**

<b>SL. NO.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>REMARKS</b>
<b>1</b>	<p><b>Hon'ble Mr. Justice Krishna S.Dixit &amp; Hon'ble Mr. Justice P.N.Desai</b></p> <p>Writ Appeals (GM, MV, LA, LB, LR, KLR, KLRA, KVOA, KDR, ULC, SC/ST, CS, APMC, HRC, Tax, Excise, Education, Labour, Service &amp; Cinema) - Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Commercial Appeals and Commercial Applications - Preliminary Hearing / Admissions, Orders and Hearing</p> <p>RERA Appeals - Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Criminal Appeals against convictions (Division Bench Matters) - Admissions, Orders &amp; Hearing (priority will be given to final hearing of appeals in Advance List No.I)</p> <p>Miscellaneous First Appeals (Division Bench Matters)(except FC &amp; MC matters) - Admissions, Orders &amp; Hearing (MFA (MV) for final hearing will be taken up as per Advance List No.II) (MFA (FC) for final hearing will be taken up as per Advance List No.III)</p> <p>Execution First Appeals (Division Bench Matters) - Admissions, Orders &amp; Hearing</p> <p>Execution Second Appeals (Division Bench Matters) - Admissions, Orders &amp; Hearing</p>	<p>Physical Hearing / Video Conferencing (Optional)</p>

	<p>ITA, WTA, GTA, Sales Tax Revision Petitions (DB matters) &amp; other Tax References, Revisions, Appeals and Civil Petitions (Tax, Excise), Original Side Appeals (except Company matters)</p> <p>- Admissions, Orders &amp; Hearing</p> <p>CCC (Civil &amp; Criminal)</p> <p>- Admissions, Orders &amp; Hearing</p> <p>Writ Petitions (KSAT/CAT, LOKAYUKTA &amp; CESTAT)</p> <p>- Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Writ Petitions (Habeas Corpus) and Writ Petitions preferred against the order of detention based on the opinion of Advisory Board constituted under the Goonda Act, 1985</p> <p>- Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Writ Petitions pertaining to Professional Courses in Medical, Dental &amp; Engineering – Fee Structure and Seat Matrix</p> <p>- Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Writ Petitions (Edn-Med-Adm)</p> <p>- Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Writ Petitions pertaining to Advance Rulings of the Authority, under Chapter XIX-B of the Income Tax Act, 1961</p> <p>- Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Referred Writ Petitions, Civil and Criminal Cases</p> <p>- Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	
<p><b>2</b></p>	<p><b>Hon'ble Mr. Justice Nataraj Rangaswamy</b></p> <p>All Category of Civil cases (except RFAs &amp; MFAs)</p> <p>- Admissions, Orders &amp; Hearing</p>	<p>Physical Hearing / Video Conferencing (Optional)</p>

	(on each day, 5 cases from Advance List NO.IV shall be listed Priority shall be given to Admission matters on Advance List V) Specially assigned cases	
<b>3</b>	<b>Hon'ble Mr.Justice Hanchate Sanjeevkumar</b>  All Category of Single Judge's Criminal matters - Admissions, Orders & Hearing  Specially assigned cases	Physical Hearing / Video Conferencing (Optional)
<b>4</b>	<b>Hon'ble Mr. Justice P.Krishna Bhat</b>  Regular First Appeals - Admissions, Orders & Hearing  Miscellaneous First Appeals - Admissions, Orders & Hearing  (priority to be given to MFA (MV) Admission at Final Hearing on Advance List No.VI) Specially assigned cases	Physical Hearing / Video Conferencing (Optional)

**PART B**

**HIGH COURT OF KARNATAKA  
KALABURAGI BENCH**

**SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN  
DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

<b>Sl. No.</b>	<b>Name of the Hon'ble Judge</b>
<b>1</b>	<b>Hon'ble Mr. Justice Krishna S.Dixit</b> Writ Petition (GM-CPC) – 'B' Group matters and Final Hearing
<b>2</b>	<b>Hon'ble Mr. Justice P.N.Desai</b> Regular Second Appeals – Final Hearing upto 2013

**NOTES:**

1. Memo for urgent Preliminary Hearing / Admission and Orders, shall be moved only by e-mail as presided in Clause Nos.2(e) to (n) of SOP. Memo for urgent hearing shall not be moved the Court.
2. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.
3. Unless ordered otherwise, all Single Judge / Division Bench part heard matters will remain with, and shall be disposed of, by the same Benches.
4. All Advocates shall strictly follow SOP and Rules relating to wearing of masks and maintaining social distancing.
5. The Standard Operating Procedure dated 3<sup>rd</sup> September 2020 shall be followed scrupulously.
6. To avoid congregation, the cause lists shall be notified in a manner stated in clause 4(c) of SOP.

**By Order of Hon'ble The Chief Justice,**

**Date: 03.09.2020**

**Sd/-  
Registrar (Judicial)**

**Advance List – I**  
**Statement showing 50 oldest Criminal Appeal Custody Matters in High Court of Karnataka,**  
**Kalaburagi Bench, Kalaburagi**

**CRIMINAL APPEAL (DB)**

<b>Sl. No.</b>	<b>Case No.</b>		<b>Date of Arrest in Lower Court</b>	<b>Adv. for Appellant Sri. / Smt.</b>	<b>Adv. for Respondent Sri. /Smt.</b>	<b>Stage</b>
1	200141	2016	29-05-2009	Shivasharana Reddy	Addl. SPP	HEARING
2	200012	2017	27-11-2010	Sanjay A. Patil	Addl. SPP	HEARING
3	200038	2018	23-01-2011	Rajesh G. Doddamani	Addl. SPP	HEARING
4	200128 & Connected Matters	2015	07-02-2011	Sanjay A. Patil	Addl. SPP	HEARING
5	200186	2016	15-03-2011	B. C. Jaka	Addl. SPP	HEARING
6	200106	2015	18-05-2011	Basavaraj Kareddy	Addl. SPP	HEARING
7	200069	2014	19-07-2011	M. M. Allur	Addl. SPP	HEARING
8	3552	2013	10-08-2011	Baburao Mangane	Addl. SPP	HEARING
9	200115	2014	19-09-2011	Sharanabasappa K. Babashetti	Addl. SPP	HEARING
10	200051	2016	13-10-2011	Ashok B. Mulage	Addl. SPP	HEARING
11	200065	2018	01-01-2012	Sudheer Singh R. Vijayapur	Addl. SPP	HEARING
12	200017	2014	23-03-2012	Nandkishore Boob	Addl. SPP	HEARING
13	200086	2015	07-07-2012	R.S. Lagali	Addl. SPP	HEARING

14	200094 & Connected Matter	2014	08-08-2012	B. V. Pinto	Addl. SPP	HEARING
15	200102	2016	14-10-2012	Baburao Mangane	Addl. SPP	HEARING
16	200080	2014	16-10-2012	G.G. Doddamani	Addl. SPP	HEARING
17	200147	2017	21-10-2012	Ishwaraj S. Chowdapur	Addl. SPP	HEARING
18	200016 & Connected Matter	2015	30-10-2012	Ameet Kumar Deshpande	Addl. SPP	HEARING
19	200051	2015	02-12-2012	Biradar Virananagouda	Addl. SPP	HEARING
20	200089	2014	29-12-2012	Biradar Virananagouda	Addl. SPP	HEARING
21	200160	2016	10-01-2013	Mahantesh H.Desai	Addl. SPP	HEARING
22	200063	2016	11-01-2013	Sanjay A. Kulkarni	Addl. SPP	HEARING
23	200103	2015	23-01-2013	Sanjay A. Patil	Addl. SPP	HEARING
24	200013	2015	17-03-2013	Ishwaraj S. Chowdapur	Addl. SPP	HEARING
25	200013	2016	08-04-2013	Shivanand V. Pattanashetti	Addl. SPP	HEARING
26	200119	2014	28-04-2013	B. V. Pinto	Addl. SPP	HEARING
27	200122	2017	18-05-2013	Shivanand V. Pattanashetti	Addl. SPP	HEARING
28	200140	2016	28-06-2013	Rajesh G. Doddamani	Addl. SPP	HEARING
29	200020	2015	10-07-2013	R.S. Lagali	Addl. SPP	HEARING
30	200008	2014	11-07-2013	M.M. Patil & SM Patil	Addl. SPP	HEARING
31	200015	2016	25-07-2013	B. C. Jaka	Addl. SPP	HEARING
32	200063	2017	21-08-2013	Vishal Pratap Singh	Addl. SPP	HEARING
33	200028	2020	04-09-2013	Nandkishore Boob	Addl. SPP	HEARING

34	200165	2017	10-10-2013	Shivanand V. Pattanashetti	Addl. SPP	HEARING
35	200022	2015	01-11-2013	Shivashankar H.Manur	Addl. SPP	HEARING
36	200005	2016	12-11-2013	Hema Kulkarni	Addl. SPP	HEARING
37	200024	2016	21-12-2013	Liyaqat Fareed Ustad	Addl. SPP	HEARING
38	200141	2015	13-01-2014	Avinash A. Uplaonkar	Addl. SPP	HEARING
39	200134	2017	13-01-2014	M.A. Jagiradar	Addl. SPP	HEARING
40	200173 & Connected Matter	2017	17-01-2014	Sanjay A. Kulkarni	Addl. SPP	HEARING
41	200136	2016	18-01-2014	Nandkishore Boob	Addl. SPP	HEARING
42	200018	2018	02-03-2014	Arun S. Chowdapurkar	Addl. SPP	HEARING
43	200147	2016	29-03-2014	Chaitanyakumar C.M.	Addl. SPP	HEARING
44	200050	2017	29-05-2014	Ayyanagouda Patil	Addl. SPP	HEARING
45	200135	2016	11-07-2014	Ishwaraj S. Chowdapur	Addl. SPP	HEARING
46	200085	2017	21-07-2014	Shivanand V. Pattanashetti	Addl. SPP	HEARING
47	200083	2017	05-09-2014	S.S. Aspalli	Addl. SPP	HEARING
48	200018	2017	02-10-2014	Biradar Virananagouda	Addl. SPP	HEARING
49	200078	2016	05-10-2014	Biradar Virananagouda	Addl. SPP	HEARING
50	200033	2019	07-10-2014	Nandkishore Boob	Addl. SPP	HEARING



**ADVANCE LIST - II**

<b>HIGH COURT OF KARNATAKA, KALABURAGI BENCH, KALABURAGI.</b>				
<b>STATEMENT OF MFA HEARING(DB) (MV)</b>				
<b>SL.NO.</b>	<b>CASE NO. &amp; YEAR</b>	<b>CASE TYPE</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1	MFA-30174/2012	MV	C S KALBURGI	R1-GANGAPPA SD
2	MFA-32894/2013	MV	SANJEEV PATIL	R1-SHARANU SD
3	MFA-201352/2014	MV	BAPUGOUDA SIDDAPPA	NOTICE TO R1 DISPENSED WITH
4	MFA-201720/2014	MV	BASAVARAJ R MATH	SHASHIKALA JAHAGIRDAR
5	MFA-200129/2015	MV	BABU H METAGUDDA	R1-MUNAF PATEL SD
6	MFA-200216/2015	MV	SUBHASH MALLAPUR (NOC)	BABU H METAGUDDA
7	MFA-200220/2015	MV	PREETI PATIL MELKUNDI	R1-RAJU S/O TULSIRAM SD
8	MFA-200238/2015	MV	S S ASPALLI	SANTOSH BIRADAR FOR R1 & R3
9	MFA-200405/2015	MV	BABU H METAGUDDA	V/O DATED 15/2/16 NOTICE TO
10	MFA-200512/2015	MV	KOUJALAGI CHANDRAKANT LAXMAN	NOTICE TO R1, R3 TO R5 IS
11	MFA-200529/2015	MV	PREETI PATIL MELKUNDI	NAGARAJ PATIL FOR R1 TO R3
12	MFA-200546/2015	MV	S S MAMADAPUR	R1-MACHINDRAN V KOLI SD
13	MFA-200633/2015	MV	BHADRASHETTY SANGEETA	SANGANAGOUDA V BIRADAR
14	MFA-200669/2015	MV	KOUJALAGI CHANDRAKANT LAXMAN	S S QUADRI FOR R1
15	MFA-200861/2015	MV	MANVENDRA REDDY	I R BIRADAR & S S DESAI
16	MFA-201053/2015	MV	G G CHAGASHETTI	R1-RAJASHRI
17	MFA-201079/2015	MV	S G MATH	R1-S BASAVARAJU SD
18	MFA-201134/2015	MV	BABU H METAGUDDA	R1-CHANNAPPA SD
19	MFA-201401/2015	MV	SHARANABASSAPPA K BABSHETTY	R1-SHAIK OSMAN SD
20	MFA-201549/2015	MV	KOUJALAGI CHANDRAKANT LAXMAN	KATTIMANI P H FOR R1
21	MFA-201580/2015	MV	SHARANABASSAPPA K BABSHETTY	SANGEETA BHADRASHETTY
22	MFA-201648/2015	MV	P VILASKUMAR MARTHAND RAO	V/O DATED 10/1/17 NOTICE TO
23	MFA-202060/2015	MV	SANGANAGOUDA V BIRADAR	SUBHASH MALLAPUR FOR R1
24	MFA-201869/2016	MV	SANJEEVKUMAR C PATIL	SANJAY M JOSHI FOR R2
25	MFA-201889/2016	MV	GOPALKRISHNA B YADAV	R1-MOULASAB SD
26	MFA-202066/2015	MV	MANVENDRA REDDY	BASAVARAJ R MATH
27	MFA-200161/2016	MV	BABU H METAGUDDA	NOTICE TO R1 IS DISPENSED WITH
28	MFA-200422/2016	MV	SUBHASH MALLAPUR	R2 TO R4 ARE MINORS
29	MFA-200521/2016	MV	SUBHASH MALLAPUR	BABU H METAGUDDA FOR R1
30	MFA-200670/2016	MV	SANGANAGOUDA V BIRADAR	SUBHASH MALLAPUR
31	MFA-200689/2016	MV	SUBHASH MALLAPUR	R2 & R3 ARE MINORS REPTD BY R1
32	MFA-200762/2016	MV	BABU H METAGUDDA	SUBHASH MALLAPUR
33	MFA-201040/2016	MV	SANGANAGOUDA V BIRADAR	NOTICE TO R1 DISPENSED WITH

34	MFA-201179/2016	MV	SANGANAGOUDA V BIRADAR	UDAY P HONGUNTIKAR FOR R1
35	MFA-201417/2016	MV	SANGANAGOUDA V BIRADAR	NOTICE TO R1 DISPENSED WITH
36	MFA-201496/2016	MV	PREETI PATIL MELKUNDI	D P AMBEKAR FOR R1, R3 & R4
37	MFA-201588/2016	MV	MANVENDRA REDDY	R1-KASTURBAI SD
38	MFA-201710/2016	MV	SANGANAGOUDA V BIRADAR	NOTICE TO R1 DISPENSED WITH
39	MFA-201740/2016	MV	DEEPAK VISHNU BARAD	SANGANAGOUDA V BIRADAR
40	MFA-201777/2016	MV	S D SAGARI &	R1- MALLAPPA SD
41	MFA-201837/2016	MV	SANJEEVKUMAR C PATIL	R1-REDDY NAGNATH SD
42	MFA-201853/2016	MV	NARESH V KULKARNI	NOTICE TO R1 IS HELD
43	MFA-201924/2016	MV	PREETI PATIL MELKUNDI	SANGANABASAVA B PATIL
44	MFA-201957/2016	MV	BAPUGOUDA SIDDAPPA	C S KALBURGI FOR R2
45	MFA-201963/2016	MV	KRUPA SAGAR PATIL	R1-MOHAMMED HANEEF SD
46	MFA-201988/2016	MV	KOUJALAGI CHANDRAKANT LAXMAN	NARESH V KULKARNI FOR R1
47	MFA-202022/2016	MV	SHIVAKUMAR KALLOOR	BASAVARAJ R MATH FOR R1 & R2
48	MFA-202104/2016	MV	RATNA N SHIVAYOGIMATH &	SANGANGOUDA V BIRADAR
49	MFA-200071/2017	MV	SUMITRA R HARAWALKAR	R1-NAGAMMA SD
50	MFA-201068/2017	MV	BABU H METAGUDDA	R2-MALLIKARJUN SD
51	MFA-202162/2014	MV	SANGANAGOUDA V BIRADAR	SANGANABASAVA B PATIL
52	MFA-201552/2015	MV	UDAY P HONGUNTIKAR	V N MISKIN & ANAND V TURE
53	MFA-201673/2015	MV	D P AMBEKAR	SUBHASH MALLAPUR FOR R2
54	MFA-200333/2016	MV	KOUJALAGI CHANDRAKANT LAXMAN	S S QUADRI FOR R1
55	MFA-200336/2016	MV	ASHOK S KINAGI	SANGEETA BHADRASHETTY
56	MFA-200444/2016	MV	SUMITRA R HARAWALKAR	BASAVARAJ R MATH
57	MFA-200523/2016	MV	NEMGOUDA SAMPATKUMAR	S B PATIL FOR R1
58	MFA-200640/2016	MV	S S MAMADAPUR	R1-IQBAL SD
59	MFA-200655/2016	MV	HARSHAVARDHAN R MALIPATIL	R1-LAKKAPPA SD
60	MFA-200747/2016	MV	ANURADHA M. DESAI	K A KALBURAGI FOR R1
61	MFA-200748/2016	MV	M M ALLUR	AMARESHWAR S RAWOOR
62	MFA-200968/2016	MV	MOHAMMED KHADER KHAN	GA SD
63	MFA-201052/2016	MV	HARSHAVARDHAN R MALIPATIL	R1-NINGANAGOUDA SD
64	MFA-201105/2016	MV	BHADRASHETTY SANGEETA	MANURE ASHOK KUMAR
65	MFA-201216/2016	MV	MANVENDRA REDDY	R7-ABHINAY SD
66	MFA-201224/2016	MV	KOUJALAGI CHANDRAKANT LAXMAN	NOTICE TO R1 IS DISPENSED WITH
67	MFA-201495/2016	MV	SANJEEVKUMAR C PATIL	R1-UMAKANTH SD
68	MFA-201577/2016	MV	BHADRASHETTY SANGEETA	R1-SHRIKANT SD
69	MFA-201655/2016	MV	RAVI B PATIL	SUDARSHAN M FOR R2 (VK FILED)
70	MFA-201664/2016	MV	MANVENDRA REDDY	GANESH NAIK & A S RAWOOR
71	MFA-201685/2016	MV	BABU H METAGUDDA	R1-STASH SD
72	MFA-201689/2016	MV	BABU H METAGUDDA	BIRADAR VIRANAGOUDA FOR R1
73	MFA-201718/2016	MV	S S MAMADAPUR	R1-KUBER S/O GADIGEPPA

74	MFA-201823/2016	MV	BABU H METAGUDDA	R1-SHIVAPPA SD
75	MFA-201830/2016	MV	BABU H METAGUDDA	V/O DATED 14/3/17
76	MFA-201869/2016	MV	SANJEEVKUMAR C PATIL	SANJAY M JOSHI FOR R2
77	MFA-201928/2016	MV	BASAVARAJ R MATH	R1-PRAKASH SD
78	MFA-201947/2016	MV	SUDHIRSINGH R VIJAPUR	R1-MANJUNATH B N SD
79	MFA-202115/2016	MV	SANGANAGOUDA V BIRADAR	R1-BALU BHIMASHANAKR SD
80	MFA-200104/2017	MV	SANGANAGOUDA V BIRADAR	NOTICE TO R1,R2 & R4 DISPENSED
81	MFA-200259/2017	MV	BABU H METAGUDDA	ANITA M REDDY FOR R1
82	MFA-200267/2017	MV	SANGANAGOUDA V BIRADAR	
83	MFA-200299/2017	MV	SUBHASH MALLAPUR	
84	MFA-200416/2017	MV	RAVI B PATIL	R1-M/S SAHARA TRAVELS
85	MFA-200512/2017	MV	SHARANABASSAPPA K BABSHETTY	
86	MFA-200617/2017	MV	BABU H METAGUDDA	R1-PEER MAHAMMAD SD
87	MFA-200670/2017	MV	S S MAMADAPUR	MANVENDRA REDDY FOR R2
88	MFA-200773/2017	MV	KOUJALAGI CHANDRAKANT LAXMAN	MANVENDRA REDDY FOR R2
89	MFA-200777/2017	MV	PREETI PATIL MELKUNDI	BABU H METAGUDDA FOR C/R1
90	MFA-200791/2017	MV	SANGANAGOUDA V BIRADAR	R1-RUKMINIDEVI SD
91	MFA-200840/2017	MV	BAPUGOUDA SIDDAPPA	NOTICE TO R1 IS DISPENSED WITH
92	MFA-200871/2017	MV	SANJEEV PATIL	NOTICE TO R1 DISPENSED WITH
93	MFA-200897/2017	MV	S S ASPALLI	HARSHAVARDHAN R MALIPATIL
94	MFA-200981/2017	MV	RATNA N SHIVAYOGIMATH &	NOTICE TO R1 IS DISPENSED WITH
95	MFA-201063/2017	MV	PREETI PATIL MELKUNDI	RAVI B PATIL FOR R1 TO R4
96	MFA-201093/2017	MV	SHIVANAND PATIL	SANJEEVKUMAR C PATIL
97	MFA-201162/2017	MV	BABU H METAGUDDA (NOC)	NOTICE TO R1 IS DISPENSED WITH
98	MFA-201195/2017	MV	S S ASPALLI	NAGARAJ PATIL FOR C/R1 TO 5
99	MFA-201225/2017	MV	NEEVA M CHIMKOD,	RAHUL R ASTURE FOR R2
100	MFA-201319/2017	MV	SANGANAGOUDA V BIRADAR	R1-SHARANAPPA SD
101	MFA-201361/2017	MV	BABU H METAGUDDA	NOTICE TO R1 HELD SUFFICIENT
102	MFA-201863/2017	MV	SHARANABASAPPA M PATIL	R3-SD
103	MFA-201952/2017	MV	BASAVARAJ R MATH	NOTICE TO R1 IS DISPENSED WITH
104	MFA-202096/2017	MV	RATNA N SHIVAYOGIMATH	CHAITANYA KUMAR C M
105	MFA-202148/2017	MV	AMEET KUMAR DESHPANDE	R1-SD
106	MFA-202220/2017	MV	HARSHAVARDHAN R MALIPATIL	R1-M/S SREE SRINIVASA CEMENT
107	MFA-202300/2017	MV	I R BIRADAR & S S DESAI	D P AMBEKAR FOR R1
108	MFA-202311/2017	MV	RATNA N SHIVAYOGIMATH	VEERANAGOUDA MALIPATIL
109	MFA-202376/2017	MV	BAPUGOUDA SIDDAPPA &	S S ASPALLI FOR R2
110	MFA-200041/2018	MV	SHAMBULING S SALEMATH	RAHUL R ASTURE FOR R2
111	MFA-200094/2018	MV	S S ASPALLI	MAHADEV S PATIL
112	MFA-200133/2018	MV	HARSHAVARDHAN R MALIPATIL	R1-SD
113	MFA-200229/2018	MV	HARSHAVARDHAN R	MANVENDRA REDDY FOR R2

			MALIPATIL	
114	MFA.CROB-200038/2017	MV	ANURADHA M DESAI	PREETI PATIL MELKUNDI FOR R2
115	MFA.CROB-200042/2018	MV	SANGANAGOUDA V BIRADAR	
116	MFA-31023/2013	MV	H R MALIPATIL	SUDHIRSINGH R VIJAPUR FOR R-1, BABU H METAGUDDA R-4
117	MFA- 201068/2017	MV	BABU H METAGUDDA	ANURADHA M DESAI
118	MFA – 201528/2017	MV	BABU H METAGUDDA	S S ASPALLI
119	MFA 201468/2017	MV	UDAY P HONGUNTIKAR	SANTHOSH BIRADAR
120	MFA 201673/2017	MV	S V BIRADAR	S S ASPALLI
121	MFA 201450/2017	MV	S S ASPALLI	SANDEEP VIJAYKUMAR
122	MFA 200071/2017	MV	SUMITHRA H	SANJEEV KUMAR SRIPATIL
123	MFA-200436/2018	MV	BHADRASHEETY SANGEETHA	BASAVARAJ R MATH
124	MFA-200313/2018	MV	C S KALBURAGI	MOHD.KADHUR

**ADVANCE LIST - III**

<b>HIGH COURT OF KARNATAKA, KALABURAGI BENCH, KALABURAGI.</b>				
<b>MFA ADMISSION (DB) (FC)</b>				
<b>SL.NO.</b>	<b>CASE NO. &amp; YEAR</b>	<b>SUB TYPE</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1	MFA-200442/2018	FC	UMESH V MAMADAPUR	SUDARSHAN M
2	MFA-200208/2019	MC	BHIMASHANKAR BASANNA	SHASHIDHAR SD.

<b>HIGH COURT OF KARNATAKA, KALABURAGI BENCH, KALABURAGI.</b>				
<b>STATEMENT OF MFA HEARING (FC) (DB)</b>				
<b>SL.NO.</b>	<b>CASE NO. &amp; YEAR</b>	<b>CASE TYPE</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1	MFA-32656/2013	FC	RATNA N SHIVAYOGIMATH	SHIVANAND PATTANASHETTI
2	MFA-200477/2014	FC	B C JAKA	M S ASTAGI
3	MFA-201701/2014	FC	SHIVANAND PATIL	ASHOK S KINAGI
4	MFA-200026/2015	FC	R S LAGALI	RAVINDRA REDDY
5	MFA-200038/2015	FC	MAHANTESH PATIL	ARUNKUMAR ARUNGUNDAPPA
6	MFA-200088/2015	FC	SHIVANAND PATIL	VEERANAGOUDA MALIPATIL
7	MFA-200109/2015	FC	MANAVENDRA REDDY	R V NADAGOUDA
8	MFA-201504/2015	MC	HEMA L KULKARNI	V/O 30/8/18 SERVICE OF NOTICE
9	MFA-200375/2015	FC	R S LAGALI	D P AMBEKAR
10	MFA-200581/2015	FC	SHIVANAND PATIL	VIJAY P HONGUNTIKAR
11	MFA-201436/2015	FC	SUDHIR KULKARNI	ANILKUMAR D CHAVAN
12	MFA-201091/2015	FC	G B YADAV	ARUNKUMAR A
13	MFA-201345/2015	FC	MAHANTESH PATIL	RAVINDRA REDDY
14	MFA-201826/2015	FC	BASAVARAJ KAREDDY	ASHOK S KINIGI
15	MFA-200561/2015	FC	SHIVAKUMAR MALIPATIL	BAPUGOUDA SIDDAPPA
16	MFA-200024/2016	FC	SHIVANAND PATIL	V/O DATED 7/8/18
17	MFA-200101/2016	FC	HEMA L KULAKARNI,	JEETENDRA DESHPANDE
18	MFA-200439/2016	MC	MAHANTESH PATIL	RESPONDENT SD
19	MFA-200484/2016	FC	A VIJAY KUMAR	SUDHEER KULKARNI
20	MFA-200562/2016	FC	SHIVASHANKAR H MANUR	
21	MFA-200744/2016	MC	MAHANTESH PATIL	VEERANGOUDA MALIPATIL
22	MFA-200768/2016	MC	B V PINTO	ASHOK S KINAGI
23	MFA-200785/2016	MC	S G MATH & SHANTA S PATIL	DEEPAK V BARAD
24	MFA-200906/2016	FC	AMEET KUMAR DESHPANDE	UMESH V MAMADAPUR (NOC)
25	MFA-201103/2016	MC	SACHIN M MAHAJAN	VENKTESH C MALLABADI
26	MFA-201142/2016	MC	PRAKASH YELI	RAVI G MADABHAVI

27	MFA-201327/2016	MC	AJAYKUMAR A K	HEMA L K (NOC OBTAINED)
28	MFA-201493/2016	FC	SHIVANAND PATIL	VEERSHETTY B KONDAMPALLI
29	MFA-201613/2016	MC	SHIVAKUMAR KALLOOR	PRAKASH R KULKARNI
30	MFA-201682/2016	MC	AMEET KUMAR DESHPANDE	A VIJAYAKUMAR & VIKRAM V K
31	MFA-201683/2016	FC	BAPUGOUDA SIDDAPPA	SANGANABASAV B PATIL
32	MFA-201684/2016	FC	AMEET KUMAR DESHPANDE	A VIJAYKUMAR C/R 1
33	MFA-201832/2016	FC	SANJEEVKUMAR C PATIL (NOC)	SUDHEER KULKARNI
34	MFA-201838/2016	FC	SACHIN M MAHAJAN	B K HIREMATH
35	MFA-202035/2016	MC	AMEET KUMAR DESHPANDE	MAHADEV S PATIL

<b>HIGH COURT OF KARNATAKA, KALABURAGI BENCH, KALABURAGI.</b>				
<b>STATEMENT OF MFA HEARING(DB) (LAC)</b>				
<b>SL.NO.</b>	<b>CASE NO. &amp; YEAR</b>	<b>CASE TYPE</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1	MFA-12514/2006	LAC	A M BIRADAR, K S SAKRY &	AGA
2	MFA-32093/2012	LAC	SHIVANAND PATIL	GOVT ADVOCATE
3	MFA-30646/2013	LAC	HARSHAVARDHAN R MALIPATIL	GOVT ADVOCATE
4	MFA-32077/2013	LAC	CHAITANYA KUMAR C M	R A PATIL & A M NAGARAL
5	MFA-32630/2013	LAC	AMEET KUMAR DESHPANDE	GOURISH S KASHAMPUR
6	MFA-200436/2014	LAC	A M BIRADAR (NOC NOT OBTAINED)	GOVT ADVOCATE
7	MFA-200700/2014	LAC	RATNA SHIVAYOGIMATH	ARCHANA P TIWARI
8	MFA-201068/2014	LAC	GOVT ADVOCATE	HARSHAVARDHAN R MALIPATIL
9	MFA-201347/2014	LAC	RATNA N SHIVAYOGIMATH	GOVT ADVOCATE FOR R1 TO R3
10	MFA-201464/2014	LAC	RATNA N SHIVAYOGIMATH &	AGA (MA NOT FILED)
11	MFA-200097/2015	LAC	A M BIRADAR	AGA FOR R1 & R2
12	MFA-200101/2015	LAC	A M BIRADAR	AGA FOR R1 & R3 (MA NOT FILED)
13	MFA-200260/2015	LAC	HARSHAVARDHAN R MALIPATIL	AGA FOR R1 & R3
14	MFA-200609/2015	LAC	AMEET KUMAR DESHPANDE	SHIVAKUMAR TENGLI
15	MFA-200681/2015	LAC	A M BIRADAR &	GOVT ADVOCATE FOR R1 & R2
16	MFA-200901/2015	LAC	SHIVANAND PATIL	GOURISH S KHASHAMPUR
17	MFA-200955/2015	LAC	HARSHAVARDHAN R MALIPATIL	K A KALBURGI
18	MFA-201437/2015	LAC	GOVT ADVOCATE	HARSHAVARDHAN R MALIPATIL
19	MFA-201782/2015	LAC	M M POLICE PATIL	GOVT ADVOCATE
20	MFA-200313/2016	LAC	S S SAJJANSHETTY	GOVT ADVOCATE FOR R1 TO R4
21	MFA-200328/2016	LAC	RATNA N SHIVAYOGIMATH (NOC)	GOURISH S KASHAMPUR

22	MFA-200424/2016	LAC	B B PATIL	HARSHAVARDHAN R MALIPATIL
23	MFA-200428/2016	LAC	AMEET KUMAR DESHPANDE	
24	MFA-200470/2016	LAC	AMEET KUMAR DESHPANDE	AGA FOR R1 & R2
25	MFA-200471/2016	LAC	AMEET KUMAR DESHPANDE	AGA FOR R1 & R2
26	MFA-200472/2016	LAC	AMEET KUMAR DESHPANDE	
27	MFA-200524/2016	LAC	SHIVANAND PATIL	GOVT ADVOCATE
28	MFA-200621/2016	LAC	HARSHAVARDHAN R MALIPATIL	GOVT ADVOCATE
29	MFA-200681/2016	LAC	R S SIDHAPURKAR	R1-THE STATE OF KARNATAKA
30	MFA-201132/2016	LAC	RATNA N SHIVAYOGIMATH	AGA FOR R1 TO R3
31	MFA-201526/2016	LAC	GOVT ADVOCATE	VENKATESH G
32	MFA-201696/2016	LAC	GOVT ADVOCATE	RATNA N SHIVAYOGIMATH
33	MFA-201697/2016	LAC	GOVT ADVOCATE	R1-AMEENABI SD
34	MFA.CROB- 200011/2014	LAC	RATNA N SHIVAYOGIMATH	SANGANAGOUDA V BIRADAR
35	MFA.CROB- 200046/2015	LAC	RATNA N SHIVAYOGIMATH	GOVT ADVOCATE
36	MFA.CROB- 200074/2016	LAC	MANVENDRA REDDY &	SHIVAKUMAR RENGLI
37	MFA.CROB- 200047/2017	LAC	MANVENDRA REDDY	SANJEEVKUMAR C PATIL

## ADVANCE LIST - IV

**Statement showing of writ petition (GM-CPC) (SJ) for which have become Infructuous because of disposal of the matters / suits before Trial Court.**

SL. NO.	CASE NO.	YEAR	ADV. FOR PETITIONER	ADV. FOR RESPONDENTS
1	206811	2015	NARESH V KULKARNI	GANESH NAIK FOR R2 TO R4
2	205269	2015	S M KONDED (PARTY IN PERSON)	
3	207015	2015	MAHADEV S PATIL	R S SIDHAPURKAR FOR
4	200040	2016	SANJEEVKUMAR C PATIL	R1-BINDURAYAGOUDA SD
5	201138	2016	CHAITANYAKUMAR CHANDRIKI	SHIVANAND PATIL FOR R1
6	200643	2017	SHARANABASSAPPA K BABSHETTY	UDAY P HONGUNTIKAR
7	203164	2017	ARVIND KUMAR	
8	207375	2017	AMEET KUMAR DESHPANDE	A VIJAYKUMAR & VIKRAM V K
9	203305	2017	CHAITANYAKUMAR CHANDRIKI	MAHANTESH PATIL FOR R1 & R2
10	23035	2018	CHAITANYA KUMAR C M	
11	204403	2018	SHIVANAND PATIL	ARUNKUMAR A FOR R1 TO R3
12	204325	2018	G G CHAGASHETTI, L T PUJARI	MAHANTESH PATIL FOR R1 TO R3
13	203588	2018	B K HIREMATH	AGA FOR R1
14	205022	2018	SHIVAKUMAR KALLOOR (NOC)	RAVINDRA REDDY FOR C/R1
15	200557	2019	SUBHASH MALLAPUR	
16	200624	2019	SUBHASH MALLAPUR	R1, R3 & R4 ARE SD
17	201355	2019	D P AMBEKAR	
18	201466	2019	ANANTH S JAHAGIRDAR	
19	202131	2019	N KRISHNACHARYA &	
20	202705	2019	A VIJAYKUMAR	AMEET KUMAR DESHPANDE
21	204190	2019	GOPALKRISHNA B YADAV &	
22	204206	2019	MAHANTESH PATIL	SHIVANAND PATIL
23	204341	2019	N KRISHNACHARYA &	R1(A),(C) & (G) &
24	204404	2019	B BHIMASHANKAR	
25	204617	2019	PRASANNAKUMAR &	
26	204641	2019	S S SARADEGI	S S SAJJANSHETTY
27	204674	2019	NALLA CHITRAVATHI	
28	205307	2019	H M PATEL &	A VIJAYKUMAR FOR C/R1 & R2
29	205771	2019	B K HIREMATH	
30	200404	2019	N KRISHNACHARYA &	
31	201516	2019	AJAY KUMAR ASHOK KUMAR	
32	204102	2019	B BHIMASHANKAR	DEEPA V BARAD
33	204185	2019	HARSHAVARDHAN R MALIPATIL	AGA FOR R1
34	200068	2019	RAVI B PATIL	SHIVANAND PATIL FOR R1 & R2
35	201281	2019	J AUGUSTIN	GURURAJ RAO KAKKERI
36	201295	2019	DEEPAK V BARAD	R S SIDHAPURKER
37	204170	2019	DEEPAK V BARAD	B D HANGARKI FOR R1 TO R3



38	204403	2018	SHIVANAND PATIL	ARUNKUMAR A FOR R1 TO R3
39	204583	2019	AMEET KUMAR DESHPANDE	PUNITH MARKAL
40	201686	2019	RATNA N SHIVAYOGIMATH	R1 & R3 SD
41	204898	2019	CHAITANYAKUMAR CHANDRIKI	
42	205285	2019	N CHITRAVATHI	
43	201684	2019	RAVI B PATIL	HARSHAVARDHAN R MALIPATIL
44	204558	2019	SUDHIRSINGH R VIJAPUR	HANAMAPPA SERVED
45	222128	2020	MANJUNATH MALLAYYA SHETTY	
46	223248	2020	D P AMBEKAR	
47	223483	2020	SHIVAKUMAR KALLOOR	
48	223532	2020	GAWALI DEEPAK K	
49	223678	2020	R S SIDHAPURKAR	
50	208061	2020	MEER MOHAMMED ALI	
51	225555	2020	R S SIDHAPURKAR	

**ADVANCE LIST - V****STATEMENT SHOWING WRIT PETITION FOR FINAL HEARING (SJ)  
PENDING BEFORE THE HIGH COURT OF KARNATAKA, KALABURAGI  
BENCH, KALABURAGI.**

SL. NO.	CASE NO.	YEAR	CLASSIFICATION	ADV. FOR PETITIONER	ADV. FOR RESPONDENTS
1	2419	2008	LB	RATNA N SHIVAYOGIMATH	AGA FOR R1 TO R4
2	13650	2009	EDN	HEMA L KULKARNI	GOVT ADVOCATE
3	83312	2010	CS	RATNA N SHIVAYOGIMATH &	GA FOR R1 TO R3
4	83451	2010	L	P VILAS KUMAR	SUBHASH MALLAPUR
5	83630	2010	LR	SANJAY KULKARNI &	GOVT ADVOCATE FOR R1 & R2
6	84740	2010	S	G G CHAGASHETTI & I R BIRADAR	SHIVAKUMAR MALIPATIL
7	80003	2011	L	MOHD QUDEER M	P VILASKUMAR FOR R1 TO R15
8	80488	2011	KLR	RATNA N SHIVAYOGIMATH	PRASHANTH KUMAR S GOTUR
9	80584	2011	S	SHIVALOK N TALWAR	R1-SD
10	82340	2011	L	P VILASKUMAR	GOVT ADVOCATE FOR R1 TO R3
11	82709	2011	S	B K HIREMATH (NOC)	AGA FOR R1 & R2
12	83645	2011	L	P VILASKUMAR	R V NADAGOUDA
13	84418	2011	L	P VILASKUMAR &	R V NADAGOUDA
14	84457	2011	GM	MAHMOOD PATEL,	SANJEEVKUMAR C PATIL
15	84522	2011	L	SUBHASH MALLAPUR	V M BIRADAR FOR R1 TO R3
16	84819	2011	L	SHIVASHANKAR H MANUR	P VILASKUMAR FOR R1 TO R5
17	84862	2011	L	P VILASKUMAR &	PRASHANT KUMMAN FOR R1
18	80154	2012	S	P VILASKUMAR &	SANJAY M JOSHI FOR R1-R3
19	80813	2012	L	P VILASKUMAR &	AMARESH S ROJA
20	80970	2012	L	R S PATIL	SATISH KUMAR GADKAR FOR R1
21	80982	2012	L	R V NADAGOUDA	P VILAS KUMAR
22	81169	2012	L	GOVT. ADVOCATE	P VILAS KUMAR
23	81213	2012	S	P VILASKUMAR &	SUDHIRSINGH R VIJAPUR
24	81216	2012	S	GURURAJRAO KAKKERI &	R1-SD
25	81246	2012	L	SUDHEER KULKARNI	B R PATIL FOR R1
26	81394	2012	GM	DEEPAK V BARAD	A SYED HABEEB
27	81405	2012	GM	SANGOLI NAGANNA & NAMDEV B S	AGA FOR R1 TO R3
28	81425	2012	T	A SHANKAR & M LAVA	AMEET KUMAR DESHPANDE
29	81626	2012	L	SANJAY M JOSHI &	P VILAS KUMAR
30	81700	2012	KLR	R S SIDHAPURKAR	AGA FOR R1 TO R3
31	81976	2012	S	ASHOK R KALYANASHETTY	RATNA SHIVAYOGIMATH FOR R1
32	82083	2012	GM	UMESH V MAMADAPUR &	HEMA L K FOR R1 TO R3
33	82263	2012	S	P VILASKUMAR	UDAY P HONGUNTIKAR
34	82556	2012	S	B M ANGADI	AGA FOR R1 TO R3 & R6
35	82706	2012	KLR	SACHIN M MAHAJAN	AGA
36	85953	2012	L	P VILASKUMAR &	R V NADAGOUDA FOR R1
37	86125	2012	L	B R PATIL & KRUPA SAGAR PATIL	SUDHIRSINGH R VIJAPUR
38	86267	2012	GM	CHAITANYA KUMAR C M	R1-KARNATAKA STATE FINANCIAL

39	86327	2012	L	P VILASKUMAR &	AGA FOR R1 TO R3 & R6
40	86342	2012	LB	SHIVANAND PATIL	AGA FOR R1, R2 & R4
41	86400	2012	L	P VILASKUMAR &	PRAMOD N KATHAVI
42	86639	2012	LR	SHIVA KUMAR MALIPATIL	GANESH NAIK FOR R1
43	86680	2012	GM	R J BHUSARE	GOVT ADVOCATE FOR R1 TO R3
44	86901	2012	S	V K NAYAK (NOC)	AGA FOR R1
45	87047	2012	LR	HARSHAVARDHAN R MALIPATIL	AGA FOR R1
46	87067	2012	S	KRUPA SAGAR PATIL	AGA
47	87908	2012	L	P VILASKUMAR &	SANGEETA C BHADRASHETTY
48	87922	2012	LB	D P AMBEKAR & V M BIRADAR	AMEET KUMAR DESHPANDE
49	88039	2012	L	BASAVARAJ R MATH &	LIYAQAT FAREED USTAD
50	100230	2013	GM	NARESH V KULKARNI	LIYAQAT FAREED USTAD
51	100517	2013	S	P VILASKUMAR &	GOVT ADVOCATE FOR R1 TO R3
52	100607	2013	S	P VILASKUMAR &	SACHIN M MAHAJAN
53	101252	2013	LA	A P MURARI, A A MAGADUM &	R V NADAGOUDA FOR R1 & R2
54	101274	2013	S	P VILASKUMAR	GOVT ADVOCATE
55	101711	2013	GM	PRAKASH YELI	MOHD KHADER &
56	102309	2013	GM	SACHIN M MAHAJAN	SHIVAKUMAR KALLOOR
57	102801	2013	L	K RAVINDRA &	DEEPAK V BARAD
58	102833	2013	KLR	D P AMBEKAR	KOUJALAGI C L FOR C/R3
59	102894	2013	GM	K M GHATE	GOVT. ADVOCATE
60	102998	2013	L	UMESH V MAMADAPUR	DEEPAK BARAD
61	104478	2013	S	D P AMBEKAR	GOVT ADVOCATE FOR R1
62	200128	2014	EDN	P VILASKUMAR MARTHAND RAO	GOVT ADVOCATE FOR R1 TO R3
63	200131	2014	L	P VILASKUMAR MARTHAND RAO	R1 SD
64	200371	2014	L	P VILASKUMAR MARTHAND RAO	A M PATIL
65	200378	2014	LA	RATNA N SHIVAYOGIMATH	AGA (MA NOT FILED)
66	200884	2014	S	R S SIDHAPURKAR	MANVEDRA REDDY FOR R1& R2
67	201117	2014	LA	GOVT ADVOCATE	UMADEVI S BABSHETTY
68	202185	2014	S	P VILAS KUMAR	CHAITANYA KUMAR C M FOR R1
69	202459	2014	GM	HARSHAVARDHAN R MALIPATIL	GOVT ADVOCATE
70	202728	2014	S	MANURE ASHOK KUMAR	GOVT ADVOCATE FOR R1 TO R4
71	202770	2014	GM	SANDEEP PATIL	GOVT. ADVOCATE FOR R1 TO R6
72	202947	2014	S	P VILASKUMAR MARTHAND RAO	R2-SD
73	203005	2014	L	P VILASKUMAR MARTHAND RAO	SUBHASH MALLAPUR
74	203314	2014	GM	CHAITANYAKUMAR CHANDRIKI	ASHOK PATIL & KRUPA SAGAR
75	204207	2014	S	R B ANEPPANAVAR AND	SHIVASHANKAR H MANUR
76	204491	2014	S	GURURAJRAO KAKKERI,	R S PATIL
77	204908	2014	GM	MAHMOOD PATEL	RAVI G MADABHAVI & I R BIRADAR
78	205439	2014	S	KRUPA SAGAR PATIL	K M PRABHAKARVARDHAN
79	205994	2014	GM	RAVI PRAKASH T AVIN	C JAGADEESH SPECIAL GA
80	201263	2015	GM	CHAITANYAKUMAR C M	R1 THE SECRETARY
81	201752	2015	LB	SACHIN M MAHAJAN	GOVT ADVOCATE TAKE NOTICE
82	202631	2015	S	P VILASKUMAR	HCGP FOR R1
83	202908	2015	KLR	SACHIN M MAHAJAN	V/O DTD 4/01/2017
84	206196	2015	LA	SHIVAKUMAR KALLOOR &	AGA TAKE NOTICE FOR R1

85	206360	2015	SCST	SHIVANAND PATIL (NOC)	AGA FOR R1 TO R3
86	202396	2016	S	SUDARSHAN M	A VIJAYKUMAR FOR R1
87	203241	2016	S	P VILASKUMAR MARTHAND RAO	ADDL GOVT ADVCOATE
88	22197	2017	S	K D BHANTNUAR	AGA FOR R1
89	200446	2017	S	MAHESH PATIL	AGA FOR R1 TO R3
90	201042	2017	S	P VILASKUMAR MARTHAND RAO	AGA FOR R1 TO R3
91	201116	2017	S	P VILASKUMAR MARTHAND RAO	PRASHANTH M BIRADAR &
92	201878	2017	KLR	K N TIMMAPURI & N L MALLI	GOVT ADVOCATE FOR R1
93	202412	2017	LA	R S SIDHAPURKER	AGA FOR R1 & R2
94	202701	2017	S	P VILASKUMAR MARTHAND RAO	GOVT ADVOCATE FOR R1 TO R3
95	203437	2017	L	G G CHAGASHETTI &	DEEPAK V BARAD
96	207282	2017	S	RAVINDRA REDDY	AGA FOR R1 TO R4
97	207596	2017	S	P VILASKUMAR MARTHAND RAO	AMRESH S ROJA FOR R1
98	201266	2018	LB	AMEET KUMAR DESHPANDE	AGA FOR R1 TO R3
99	201826	2018	LA	SANJEEVKUMAR C PATIL	AGA FOR R1

**ADVANCE LIST - VI**

<b>HIGH COURT OF KARNATAKA, KALABURAGI BENCH, KALABURAGI.</b>				
<b>MFA HEARING (SJ) (MV)</b>				
<b>SL.NO.</b>	<b>CASENO. &amp; YEAR</b>	<b>SUB TYPE</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1	MFA-30030/2012	MV	V M BIRADAR	SANGANAGOUDA V BIRADAR
2	MFA-30048/2012	MV	SANJAY M JOSHI	D P AMBEKAR FOR R1
3	MFA-30120/2012	MV	PREETI PATIL	RATNA SHIVAYOGIMATH FOR R1-R3
4	MFA-30125/2012	MV	BABU H METAGUDDA	MANVENDRA REDDY FOR R7
5	MFA-30136/2012	MV	SUMITRA H	BABU H METAGUDDA FOR R1
6	MFA-30259/2012	MV	S S ASPALLI	R1 TO R5 BY B R MATH
7	MFA-30314/2012	MV	SANJAY M JOSHI	USTAD FIRASATH HUSSAIN
8	MFA-30327/2012	MV	S S ASPALLI	SHARADA R PATIL FOR R1-R4
9	MFA-30366/2012	MV	SUDARSHAN M	BABU H METAGUDDA
10	MFA-30371/2012	MV	SUMITRA H	SANGANAGOUDA V S V BIRADAR FOR R1-R4
11	MFA-30374/2012	MV	S S ASPALLI	S G PATIL OKLY FOR R1
12	MFA-30417/2012	MV	SUDARSHAN M (NOC)	R1- SHIVASHARANAPPA SD
13	MFA-30422/2012	MV	MANVENDRA REDDY &	S S MAMADAPUR FOR C/R1
14	MFA-30431/2012	MV	MANVENDRA REDDY &	NOTICE TO R1 DISPENSED WITH H R MALIPATIL FOR R1
15	MFA-30447/2012	MV	BABU H METAGUDDA	R1-VASANT SD
16	MFA-30482/2012	MV	BASAVARAJ R MATH	R3-HONNAPPA SD
17	MFA-30484/2012	MV	BASAVARAJ R MATH	S H MANUR FOR R2
18	MFA-30496/2012	MV	SANJAY M JOSHI	R1-SHIVAPPA SD
19	MFA-30515/2012	MV	CHETANA ASSOCIATES &	R1 & R2 BY S M KANDKUR &
20	MFA-30534/2012	MV	SHANTA S PATIL (NOC)	B H METAGUDDA FOR R1
21	MFA-30541/2012	MV	J AUGUSTIN	R1-BHIM RAO SD
22	MFA-30573/2012	MV	PREETI PATIL MELKUNDI	R1-MASTER SAI RATNA SD
23	MFA-30578/2012	MV	BASAVARAJ R MATH	MANVENDRA REDDY FOR R3
24	MFA-30579/2012	MV	BASAVARAJ R MATH	S V BIRADAR FOR R1
25	MFA-30605/2012	MV	SUBHASH MALLAPUR	NOTICE TO R1 DISPENSED WITH
26	MFA-30606/2012	MV	J AUGUSTIN	ASHOK R KALYANASHETTY
27	MFA-30614/2012	MV	NEEVA M CHIMKOD	
28	MFA-30618/2012	MV	S S ASPALLI	

29	MFA-30620/2012	MV	SHARANABASAPPA K BABSHETTY &	KRUPA SAGAR PATIL FOR R1
30	MFA-30638/2012	MV	G G CHAGASHETTI & S S DESAI	PREETI PATIL MELKUNDI FOR R2
31	MFA-30639/2012	MV	PREETI PATIL MELKUNDI	SANGANAGOUDA V BIRADAR
32	MFA-30644/2012	MV	SHIVANAND PATIL &	NOTICE TO R1 & R2 HELD
33	MFA-30645/2012	MV	MANVENDRA REDDY &	BASAVARAJ R MATH
34	MFA-30646/2012	MV	MANVENDRA REDDY &	BABU H METAGUDDA FOR R2
35	MFA-30648/2012	MV	SUDARSHAN M	NOTICE TO R1 -R3 HELD SUFFICIENT
36	MFA-30659/2012	MV	GANESH NAIK & V S PATIL	NOTICE TO R1 DISPENSED WITH
37	MFA-30715/2012	MV	S S ASPALLI	HARSHAVARDHAN R MALIPATIL
38	MFA-30730/2012	MV	CHETANA ASSOCIATES	RAHUL R ASTURE
39	MFA-30753/2012	MV	ASHOK R KALYANASHETTY &	UDAY P HONGUNTIKAR FOR R2
40	MFA-30763/2012	MV	SHIVASHANKAR H MANUR	CHAITANYAKUMAR FOR R1
41	MFA-30771/2012	MV	BABU H METAGUDDA	NOTICE TO R1 IS DISPENSED
42	MFA-30776/2012	MV	SUDARSHAN M	SANTOSH BIRADAR
43	MFA-30785/2012	MV	BABU H METAGUDDA	NOTICE TO R1 IS DISPENSED
44	MFA-30792/2012	MV	SANJAY M JOSHI	ARUNKUMAR A FOR R1
45	MFA-30801/2012	MV	SANGANAGOUDA V BIRADAR	R1-JAKAPPA SD
46	MFA-30818/2012	MV	SANTOSH BIRADAR	R1-KALYAN CHAKRVERTHI SD
47	MFA-30887/2012	MV	BABU H METAGUDDA	ASHOK R KALYANASHETTY
48	MFA-30904/2012	MV	SHARANABASAPPA K BABSHETTY	SUMITRA H FOR R1
49	MFA-30931/2012	MV	CHAITANYAKUMAR CHANDRIKI	B C JAKA FOR R2
50	MFA-30945/2012	MV	SANGANABASAVA B PATIL	SANTOSH BIRADAR
51	MFA-30946/2012	MV	SANGANABASAVA B PATIL	SANJAY M JOSHI FOR R2
52	MFA-30966/2012	MV	HARSHAVARDHAN R MALIPATIL &	SUMITRA H FOR R2
53	MFA-30976/2012	MV	PREETI PATIL MELKUNDI	SANGANAGOUDA V BIRADAR
54	MFA-31003/2012	MV	SANJAY M JOSHI	V M BIRADAR FOR R1-R3
55	MFA-31014/2012	MV	MANVENDRA REDDY &	R1-KASTURIBAI SD
56	MFA-31019/2012	MV	HARSHAVARDHAN R MALIPATIL &	NOTICE TO R1 DISPENSED WITH
57	MFA-31056/2012	MV	SANGANABASAVA B PATIL	PREETI PATIL MELKUNDI FOR R2
58	MFA-31057/2012	MV	SUMITRA H	SHIVAYOGIMATH ASST.FOR R1 & R6
59	MFA-31083/2012	MV	SHASHIKALA JAHAGIRDAR	V M BIRADAR FOR R1
60	MFA-31103/2012	MV	SUDARSHAN M	R1-BASAVARAJ SD
61	MFA-31104/2012	MV	SUDARSHAN M	R1 BY G G

				CHAGASHETTY
62	MFA-31145/2012	MV	S S ASPALLI	K D BHANTANUR FOR R2
63	MFA-31154/2012	MV	PREETI PATIL MELKUNDI	HARSHAVARDHAN R MALIPATIL
64	MFA-31179/2012	MV	JAGANATH RAO S K	MOHD.KHADER KHAN FOR R1
65	MFA-200064/2014	MV	BHADRASHETTY SANGEETA	VEERANAGOUDA MALIPATIL
66	MFA-200105/2014	MV	S R NEMAGOUDA	NOTICE TO R1 HELD SUFFICIENT
67	MFA-200143/2014	MV	RAHUL R ASTURE	R1-MOHAMMED NISAR AHMED SD
68	MFA-200162/2014	MV	KOUJALAGI CHANDRAKANT LAXMAN	NOTICE TO R1 DISPENSED WITH
69	MFA-200180/2014	MV	BASAVARAJ R MATH	PREETI PATIL FOR R1
70	MFA-200198/2014	MV	J AUGUSTIN	NEEVA M CHIMKOD FOR R1
71	MFA-200268/2014	MV	C S KALBURGI	SHARABASAPPA FOR R2 & R3
72	MFA-200458/2014	MV	C S KALBURGI	R1 BHIMSHA SD
73	MFA-200510/2014	MV	S S SAJJANSHETTY (NOC)	NOTICE TO R1 & R2 DISPENSED
74	MFA-200517/2014	MV	BABU H METAGUDDA	R1 SD
75	MFA-200579/2014	MV	SANTOSH BIRADAR	R V NADAGOUDA FOR R2
76	MFA-200580/2014	MV	S S ASPALLI	B ALI MOHAMMED FOR C/R1
77	MFA-200640/2014	MV	SANGANAGOUDA V BIRADAR	RAHUL R ASTURE
78	MFA-200646/2014	MV	SANGANAGOUDA V BIRADAR	NOTICE TO R1 DISPENSED WITH
79	MFA-200668/2014	MV	MAHANTESH PATIL (NOC)	NOTICE TO R1 DISPENSED WITH
80	MFA-200672/2014	MV	PREETI PATIL MELKUNDI	B ALI MOHAMMED FOR R1
81	MFA-200685/2014	MV	SUBHASH MALLAPUR	RAVI KRISHNAPPA ANOOR
82	MFA-200759/2014	MV	C S KALBURGI	V M BIRADAR FOR R1
83	MFA.CROB-1523/2013	MV	BABU H METAGUDDA	R1-MADHUKAR SD
84	MFA- 31564/2012	MV	SHIVAKUMAR M BIDARI	MANVENDRA REDDY
85	MFA-31595/2012 C/W 31596/12	MV	HARSHWARDHAN R MALIPATIL	SUBHASH MALLAPUR
86	MFA-31553/2012	MV	MANVENDRA REDDY	R3 SERVED
87	MFA-31858/2012	MV	BASAVARAJ R MATH	S S ASPALLI
88	MFA-31817/2012	MV	MAMADAPUR	MALLANNA REDDY
89	MFA-31819/2012	MV	ASHOK R KALYANSHETTY	RATHNA N SHIVAYOGIMATH
90	MFA-31841/2012 C/W 31843/2012	MV	PREETHI PATIL	AMEETHKUMAR DESHPANDE
91	MFA-32050/2012	MV	K RAVINDRA	R V NADAGOUDA
92	MFA-32086/2012	MV	CHETHANA ASSTS.,	DEEPAK V BARAD
93	MFA-31740/2012	MV	SANJAY M JOSHI	R1-2 & 5 SERVED
94	MFA-31735/2012	MV	SUDHEER SINGH R VIJAPUR	C S KALABURGI

95	MFA-31532/2012 C/W 31663/2012	MV	ANURADHA M DESAI	RAHUL R ASTURE
96	MFA-31531/2012 C/W 30564/2012	MV	UMESH KADIME	NIVAH M CHIMKOD
97	MFA-31713/2012	MV	CHETHANA ASSTS.,	J AUGUSTIN
98	MFA- 31739/2012	MV	KALYAN SHETTY	SUDHARSHAN M
99	MFA- 31606/2012	MV	MANVENDRA REDDY	BASAVARAJ R MATH
100	MFA- 31605/2012	MV	KAUJALAGI CHANDRAKANT LAXMAN	RAHUL R ASTURI
101	MFA- 31685/2012	MV	J K BHUKKA	BASAVARAJ R MATH
102	MFA- 31623/2012	MV	SUMITHRA H	SANGANABASAVA V PATIL
103	MFA-31568/2012	MV	S S ASPALLI	R1 AND 2 SERVED

<b>HIGH COURT OF KARNATAKA, KALABURAGI BENCH, KALABURAGI.</b>				
<b>MFA HEARING (SJ) (LAC)</b>				
<b>SL.NO.</b>	<b>CASE NO. &amp; YEAR</b>	<b>SUB TYPE</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1	MFA-30352/2011	LAC	HARSHAVARDHAN R MALIPATIL	GOVT ADVOCATE
2	MFA-200528/2014	LAC	SANJEEVKUMAR C PATIL	GOVT ADVOCATE FOR R1,R3 & R4
3	MFA-200581/2014	LAC	RATNA N SHIVAYOGIMATH	ARCHANA P TIWARI
4	MFA-201086/2014	LAC	HARSHAVARDHAN R MALIPATIL	GOVT ADVOCATE (MA NOT FILED)
5	MFA-201814/2014	LAC	HARSHAVARDHAN R MALIPATIL	GOURISH S KASHAMPUR

<b>HIGH COURT OF KARNATAKA KALABURAGI BENCH, KALABURAGI</b>				
<b>MFA ADMISSION SJ (LAC)</b>				
<b>SL.NO</b>	<b>CASE NO. &amp; YEAR</b>	<b>SUB TYPE</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1	MFA-200039/2014	LAC	SANJEEV KUMAR C PATIL	AGA FOR R1 (MA NOT FILED)
2	MFA-200728/2014	LAC	HARSHAVARDHAN R MALIPATIL	GOVT ADVOCATE (MA NOT FILED)

<b>HIGH COURT OF KARNATAKA KALABURAGI BENCH, KALABURAGI</b>				
<b>MFA ADMISSION SJ (MV)</b>				
<b>SL.NO</b>	<b>CASE NO. &amp; YEAR</b>	<b>SUB TYPE</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1	MFA-200470/2015	MV	SANGANAGOUDA V BIRADAR	NOTICE TO R1 IS DISPENSED
2	MFA-30314/2011	MV	BASAVARAJ R MATH &	PREETI PATIL MELKUNDI FOR R1
3	MFA-30781/2011	MV	SUDARSHAN M	SANDEEP VIJAYAKUMAR
4	MFA-30551/2012	MV	SUMITRA H	R2-JANEBAI SD
5	MFA-30111/2013	MV	J AUGUSTIN	R1-FATIMA BEGUM SD



6	MFA-31516/2013	MV	GANESH NAIK & V S PATIL	NOTICE TO R1 DISPENSED WITH
7	MFA-200060/2014	MV	CHAITANYAKUMAR CHANDRIKI	GANESH NAIK FOR RESPONDENT
8	MFA-200166/2014	MV	BABU H METAGUDDA	MANVENDRA REDDY FOR R2
9	MFA-200169/2014	MV	BABU H METAGUDDA	MANVENDRA REDDY FOR R2
10	MFA-200237/2014	MV	BABU H METAGUDDA &	NOTICE TO R1 DISPENSED WITH
11	MFA-200348/2014	MV	BASAVARAJ R MATH	MAHANTESH PATIL FOR R2
12	MFA-200376/2014	MV	BASAVARAJ R MATH	SUDARSHAN M FOR R3
13	MFA-200439/2014	MV	SANTOSH BIRADAR	MALLANNA REDDY FOR R2
14	MFA-200442/2014	MV	SUDARSHAN M	RAHUL R ASTURE (NOC)
15	MFA-200491/2014	MV	C S KALBURGI	GANESH NAIK FOR R1, R2,
16	MFA-200502/2014	MV	CHAITANYAKUMAR CHANDRIKI	R1-GURUDEV SD
17	MFA-200554/2014	MV	BASAVARAJ R MATH	SHARADA R PATIL
18	MFA-200607/2014	MV	LIYAQAT FAREED USTAD	R1 NIZAM KHAN SD
19	MFA-200649/2014	MV	RATNA N SHIVAYOGIMATH	M M PATIL FOR R1 & R2
20	MFA-200726/2014	MV	KOUJALAGI CHANDRAKANT LAXMAN	
21	MFA-200754/2014	MV	BASAVARAJ R MATH	SUMITRA H FOR R2
22	MFA-200766/2014	MV	SANGANAGOUDA V BIRADAR	SRINIVAS B PATIL FOR R2
23	MFA-200779/2014	MV	SANGANAGOUDA V BIRADAR	R1-NAGESH SD
24	MFA-200800/2014	MV	VEERANAGOUDA	R1- T RAMESHWAR RAO SD
25	MFA-200813/2014	MV	VEERANAGOUDA	R1-HANUMANTHA SD
26	MFA-200847/2014	MV	SANGANAGOUDA V BIRADAR	R1-AJJAPPA PARAKALI SD
27	MFA-200850/2014	MV	SANGANAGOUDA V BIRADAR	R1-SHARSHCHANDRA SD
28	MFA-200858/2014	MV	S S KUMMAN	SUDARSHAN M FOR R2
29	MFA-200874/2014	MV	BABU H METAGUDDA	SUDARSHAN M
30	MFA-200900/2014	MV	BHADRASHETTY SANGEETA	SANGANABASAVA B PATIL FOR R2
31	MFA-200910/2014	MV	PREETI PATIL MELKUNDI	VEERANAGOUDA MALIPATIL FOR R1
32	MFA-200957/2014	MV	BASAVARAJ R MATH	R1- GYNANABAI SD
33	MFA-201044/2014	MV	SANTOSH BIRADAR	SUDARSHAN M FOR R2
34	MFA-201157/2014	MV	S S MAMADAPUR	NOTICE TO R1 & R3 DISPENSED
35	MFA-201209/2014	MV	BHADRASHETTY SANGEETA	B K HIREMATH FOR R1
36	MFA-201222/2014	MV	BABU H METAGUDDA	BIRADAR VIRANAGOUDA
37	MFA-201372/2014	MV	RAHUL R ASTURE	R1 TO R5 ARE SD
38	MFA-201386/2014	MV	BABU H METAGUDDA	SERVICE OF NOTICE ON R1
39	MFA-201456/2014	MV	RAHUL R ASTURE	NOTICE TO R1 DISPENSED WITH
40	MFA-201469/2014	MV	SUDARSHAN M	R1 & R2 ARE MINORS REPTD.
41	MFA-200115/2015	MV	BASAVARAJ R MATH	SUDHAKAR RAO FOR R1 & R2
42	MFA-200200/2015	MV	SANTOSH BIRADAR	NOTICE TO R1 & R3 DISPENSED
43	MFA-200287/2015	MV	BHADRASHETTY SANGEETA	NEEVA M CHIMKOD

44	MFA-200324/2015	MV	V N MISKIN	VENKATESH G FOR R2
45	MFA-200331/2015	MV	SUBHASH MALLAPUR	BABU H METAGUDDA FOR R1
46	MFA-200348/2015	MV	SANGANAGOUDA V BIRADAR	GOVT ADVOCATE FOR R1 TO R4
47	MFA-200350/2015	MV	SANGANAGOUDA V BIRADAR	NOTICE TO R1 DISPENSED WITH
48	MFA-200364/2015	MV	C S KALBURGI	BASAVARAJ R MATH R1
49	MFA-200387/2015	MV	NEEVA M CHIMKOD	B K HIREMATH FOR R1
50	MFA-200406/2015	MV	BASAVARAJ R MATH	DEEPAK V BARAD FOR R1
51	MFA-200430/2015	MV	SANJAY M JOSHI	NARESH V KULKARNI FOR
52	MFA-200431/2015	MV	BIRADAR VIRANAGOUDA	R1-SD
53	MFA-200464/2015	MV	SANGANAGOUDA V BIRADAR	R1-SHIVAYOGEPPA SD
54	MFA-200480/2015	MV	KHADME UMESH	PREETI PATIL FOR R2
55	MFA-200497/2015	MV	PREETI PATIL	NARENDRA N BETTAD FOR R1
56	MFA-200502/2015	MV	BABU H METAGUDDA	NOTICE TO R1 DISPENSED WITH
57	MFA-200516/2015	MV	GOPALKRISHNA B YADAV	
58	MFA-200521/2015	MV	UDAY P HONGUNTIKAR	SURESH V DEVAGIRKAR FOR R1
59	MFA-200539/2015	MV	D P AMBEKAR	SANGANABASAVA B PATIL
60	MFA-200550/2015	MV	SHIVANAND PATIL	SHARANABASAPPA K BABSHETTY
61	MFA-200551/2015	MV	SHIVANAND PATIL	BASAVARAJ R MATH FOR R1
62	MFA-200603/2015	MV	BASAVARAJ R MATH	C S KALBURGI FOR R2
63	MFA-200604/2015	MV	PREETI PATIL MELKUNDI	BASAVARAJ R MATH FOR R1 & R3
64	MFA-200650/2015	MV	SANTOSH BIRADAR	SUBHASH MALLAPUR FOR R2
65	MFA-200697/2015	MV	SANGANAGOUDA V BIRADAR	SUBHASH MALLAPUR
66	MFA-200723/2015	MV	BHADRASHETTY SANGEETA	
67	MFA-200726/2015	MV	PREETI PATIL MELKUNDI	ANURADHA M DESAI &
68	MFA-200727/2015	MV	PREETI PATIL MELKUNDI	B ALI MOHAMMED FOR R1
69	MFA-200933/2015	MV	SANJAY M JOSHI	
70	MFA-200946/2015	MV	VEERANAGOUDA	NOTICE TO R1 DISPENSED WITH
71	MFA-200949/2015	MV	BASAVARAJ R MATH	MALLANNA REDDY FOR R2
72	MFA-200977/2015	MV	UDAY P HONGUNTIKAR	
73	MFA-201001/2015	MV	SUBHASH MALLAPUR	RAVI B PATIL FOR R1 (C TO D)
74	MFA-201048/2015	MV	PREETI PATIL MELKUNDI	BASAVARAJ R MATH FOR R1 TO R3
75	MFA-201077/2015	MV	KOUJALAGI CHANDRAKANT LAXMAN	S S MAMADAPUR FOR R1 TO R4
76	MFA-201085/2015	MV	SANTOSH BIRADAR	MANVENDRA REDDY FOR R2
77	MFA-201086/2015	MV	SANTOSH BIRADAR	NOTICE TO R1 & R3 DISPENSED
78	MFA-201090/2015	MV	SHARANABASAPPA K BABSHETTY	R1-MAHADU SD
79	MFA-201093/2015	MV	BASAVARAJ R MATH	NOTICE TO R1 DISPENSED WITH
80	MFA-201183/2015	MV	SUBHASH MALLAPUR	G B YADAV FOR R1
81	MFA-201203/2015	MV	S S MAMADAPUR	MANVENDRA REDDY FOR R2
82	MFA-201246/2015	MV	BASAVARAJ R MATH	NOTICE TO R1 & R3 DISPENSED

83	MFA-201247/2015	MV	SANJEEVKUMAR C PATIL	R1 SD
84	MFA-201258/2015	MV	SANGANABASAVA B PATIL	PREETI PATIL FOR R2
85	MFA-201272/2015	MV	SANJEEVKUMAR C PATIL	NOTICE TO R1 DISPENSED WITH
86	MFA-201295/2015	MV	KOUJALAGI C L	SUBHASH MALLAPUR
87	MFA.CROB-1043/2011	MV	RATNA SHIVAYOGIMATH &	R1-NAGAPPA SD
88	MFA.CROB-200047/2018	MV	BASAVARAJ R MATH	
89	MFA-32140/2013	MV	SUMITRA H	BABU H METAGUDDA FOR R1
90	MFA-32463/2012	MV	ANURADHA M DESAI	BASAVARAJ R MATH FOR R-1 TO R7
91	MFA-32019/2013	MV	S B PATIL	RAHUL R ASTURE FOR R-2.
92	MFA-31777/2013 C/W 31778/2013 & 200138/2016 & 200139/2016	MV	M M POLICE PATIL & S M PATIL	VEERANAGOUDA MALIPATIL FOR R1, PREETI PATIL FOR R-4.
93	MFA-32591/2013	MV	G B YADAV	J AUGUSTIN FOR R-2
94	MFA-32592/2013	MV	G B YADAV	J AUGUSTIN FOR R-2
95	MFA-32565/2013	MV	KADME UMESH	GOURISH S KASHMPURE
96	MFA-32438/2013	MV	SANGEETA BHADRASHETTY	SANTOSH H PATIL FOR R-1
97	MFA-31867/2013	MV	S M BIDRI	SANJAY M JOSHI FOR R3
98	MFA-32315/2013 C/W 31444/2013 & 32312/2013		S S SAJJANSHETTY	SUMITRA H FOR R3
99	MFA-201686/2014	MV	BASAVARJ R MATH	SHARANABASAPPA M PATIL
100	MFA.CROB 200027/16 C/W MFA-201566/2014	MV	BABU S METAGUDDA	SANJAY M JOSHI
101	MFA 201637/2014	MV	BASAVARA R MATH	J AUGUSTIN
102	MFA-201619/2014	MV	SANJEEV PATIL	C S KALBURAGI
103	MFA- 201316/2015	MV	SMT. PREETI PATIL MELKUNDI	S S SAJJAN SHETTY
104	MFA-201329/2015	MV	SANTOSH BIRADAR	S S ASPALLI
105	MFA-201335/2015 C/W MFA 201336/2015	MV	S S MAMADAPUR	S S ASPALLII